(a) whether Government's attention has been drawn to a report published in Hindustan
Times on 3 July, 2011, that reveals that young working women are being harassed inside Metro train
and Metro stations in the night;

(b) if so, the details thereof;

(c) whether Government has taken up the issue with DMRC for beefing up the security for women at night including provision of security personnel inside the Metro train at night; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) The issues raised in the news item have been taken note of and the following steps have been taken to ensure safe journey for women commuters in Delhi Metro:

- (i) Central Industrial Security Force (CISF) deploys Bunch Domination Groups, who travel by Metro and have been mandated to take corrective action in case any harassment to women commuters is noticed.
- (ii) Special drive to evict/penalize male commuters travelling in coaches reserved for female is also conducted. In this connection, 151 male passengers were apprehended and fined on 03.08.2011 and 47 male passengers were fined on 04.08.2011.
- (iii) Even though dedicated train Marshalls are not deployed, CISF has sensitized all its personnel traveling to/from duty by Metro train to take appropriate action in case of noticing harassment of women commuters.

## Funds from Special Component Plan for SCs diverted to CWG

1798. SHRI PRAMOD KUREEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Rs. 734 crores diverted from Delhi Government's Special Component Plan for SCs to Common Wealth Games 2010 has been reverted back to the same account;

- (b) if so, when and how much; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Planning Commission, having recognized the diversion of SCSP

funds, appointed a Task Force under Dr. Narendra Jadhav to re-examine and revise the extant guidelines issued by Planning Commission for implementation of SCSP and Tribal Sub Plan (TSP) and to understand the operational difficulties in consultation with implementing Ministries and suggest remedial action so that SCSP and TSP can be implemented effectively in future. The special circumstances and problems of Delhi in formulating the SCSP as per the guidelines have been referred to Planning Commission by GNCT of Delhi and it has further referred the matter to Jadhav Committee for examination and recommendations. The Report of Jadhav Committee is awaited.

In the meantime, allocation for the Dept. for welfare of SC/ST/OBC of GNCT of Delhi during 2010-11 has been increased by 37.85 crore from BE provision of Rs. 49.75 crore to Rs. 87.60 crore in RE. In the current year 2011-12, the allocation has been increased to Rs. 250.00 crore. The finalisation of SCSP for 2011-12 is held up for want of recommendations by Jadhav Committee.

## Differential treatment at immigration to passengers travelling in economy class

1799. SHRI K.N. BALAGOPAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether international airport at Delhi has continuing a differential treatment at immigration counters to passengers travelling in Economy Class; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) No, Sir. The immigration clearance procedure is same for all the passengers. There is no differential treatment to passengers travelling on economy class.

## Criteria for allocation under New MPF Scheme

1800. SHRI MANGALA KISAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that allocation of funds to the State under new MPF Scheme should be worked out basing on a fixed set of criteria i.e. population, crime index, sanctioned strength of Police Force and number of Police Stations; and